

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 349 OF 2017 &**  
**IA NO. 945 OF 2017**

**Dated : 25<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**GRIDCO Limited**

**.... Appellant(s)**

**Vs.**

**Power Grid Corporation of India Limited & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s)

: Mr. R. K. Mehta  
Ms. Himanshi Andley

Counsel for the Respondent(s)

: Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Mr. Rajeev Kumar Gupta (Rep.) for R-1

**ORDER**

List the matter for hearing on **05.09.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/vt*

**(Justice Manjula Chellur)**  
**Chairperson**